

State Govts. for their rehabilitation during the said period ?

The MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) There were no labourers affected due to closure of mills under the management of N.T.C. & S.T.C. in the state of Madhya Pradesh during the last three years (i.e. during the years 1992, 1993, 1994 and from Jan.- Oct 95) .

. The number of workers affected due to closure of cloth mills in the private sector in madhya pradesh during the last three years (i.e. 1992, 1993, 1994, and from Jan. to Oct 95 were as under :

Period	No. of mills closed	No. of workers affected
1992	1	6746
1993	-	-
1994	-	-
1995 (Jan.- Oct.)	-	-

(b) and (c). While there is no scheme to provide alternative employment whenever. Textile workers" Rehabilitation fund has been set up by Govt. to provide interim relief to the workers rendered jobless due to permanent/ partial closure of textile mills. State- wise disbursement of the funds under the Scheme as on 31. 10. 95 is as follows :

State	Rs./ Crore
Gujarat	61.86
maharashtra	3.90
Tamil Nadu	2.64
Delhi	11.92
Total	80.32

Trade Deficit

971. SHRI BOLLA BULLI RAMAIAH :

SHRI MOHAN SINGH DEORIA :

SHRI CHIRРАНJI LAL SHARMA :

Will the Minister of COMMERCE be pleased to state :

(a) Whether India's trade deficit during August, 1995 was higher than the corresponding period of that year;

(b) if so, the details thereof and the extent to which it increased during 1995 ;

(c) the reasons for such increased in trade deficit;

(d) whether the Government have undertaken any study in this regard;

(e) is so the details of out comes thereof ; and

(f) if not ,the steps taken by the Government to reduce the trade deficit ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (f) . The increase in the trade deficit during the year is primarily due to increase in imports consequent upon increased level of industrial activity , increased demand for export related imports and those for mass consumption items and contain price rise , trade deficit perse is not undesirable intermediates, inputs, consumable, spare parts, capital goods etc. The levels of exports, imports and trade deficit are being constantly monitored for taking suitable for taking suitable action.

Zero-Duty Generalised Scheme of Preference

972. SHRI HARIN PATHAK : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have lost the Zero-Duty Generalised system of preferences (GSP) enjoyed by it an the basis of exports from developing countries to developed countries of the European Union from January 31, 1995;

(b) if so, the reasons therefor ;

(c) the manner in which this policy will effect our exports to European Union countries; and

(d) the steps taken by the Government to restore the status-quoante?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (d). The EU's erstwhile GSP scheme provided for zero